

and (b) The information being collected and will be placed on the Table of the House.

Orders for Export of Hosiery Goods

6191. SHRI K. N. PANDEY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the orders for export of hosiery goods have recently been suspended; and

(b) if so, the steps taken by Government to help the hosiery manufacturers to overcome this difficulty?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Government are not aware of any suspension of orders for export of hosiery goods.

(b) Does not arise.

Violation of regulations of Export-Import Licences

6192. SHRI B. K. DASCHOWDHURY: Will the Minister of COMMERCE be pleased to state:

(a) the particulars of cases in which action was taken against the individuals or firms for violation of regulations for import and export licences during 1967-68;

(b) the number of prosecution cases launched during the above period; and

(c) the details of the cases which ended in convictions during the above period for violation of terms and conditions of the income-export licences?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Action was taken in respect of 136 cases for violation of Import-Export Trade Control Regulations during 1967-68 as given in the Statement (Statement I) laid on the Table of the House. [Placed in Library. See No. LT-734/68].

(b) 59 cases (upto February, 1968).

(c) 10 cases ended in convictions as per details given in the Statement (Statement II) laid on the Table of the House. [Placed in Library. See No. LT-724/68].

राज्य व्यापार निगम द्वारा व्यापार करार

6193. श्री नाथूराम अहिरवार : क्या वारिण्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967-68 में राज्य व्यापार निगम द्वारा कितने-कितने देशों के साथ व्यापार करार किये गये ;

(ख) इन करारों के अन्तर्गत क्या-क्या वस्तुएं आयात तथा निर्यात की जायेगी तथा कितनी-कितनी मात्रा में; और

(ग) उक्त करारों की शर्तों का ध्यौरा क्या है ?

वारिण्य मंत्रालय में उप-मंत्री (श्री मोहम्मद शफी कुरैशी) : (क) कोई नहीं श्रीमान ।

(ख) तथा (ग). प्रश्न नहीं उठते ।

Attaching of sleeper coach to Nil Giri and Tuticorin Expresses from Salem

6194. SHRI JAGANNATH RAO JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to attach a sleeper coach to Nigiri Express and another to Tuticorin Express from Salem;

(b) if so, from what date; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SRI C. M. POONACHA): (a) to (c). It is proposed to replace the existing third class sectional coach running between Salem and Madras Central by